

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION 34

Dated Guwahati, the 25th June, 2019

In continuation of this Registry's earlier Notification No. 31 dated 24th June, 2019 it is hereby informed to all concerned that the amount of ₹ 1, 250/- (Rupees one thousand two hundred and fifty) is to be deposited in the Government Account through treasury challan under the **Head of Account "0070 - Other Administrative Service , 01 - Administration of Justice, 800 - Other receipts"** against supply of cause list. A copy of challan may be deposited before the Accounts Section of this Registry.

By Order,

Sd/- Dhruvad Kashyap Das

REGISTRAR JUDICIAL

Memo No. HC.III-72/2011/1584-1615/G Dated 25th June, 2019

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The President, Gauhati High Court Bar Association, Guwahati.
4. The Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President, Gauhati High Court Advocates' Association, Guwahati.
6. The General Secretary, Gauhati High Court Advocates' Association, Guwahati.
7. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
8. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information.
11. The Joint Registrar (Judicial), Gauhati High Court, Guwahati, *for information and necessary action.*
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Deputy Registrar (Finance), Gauhati High Court, Guwahati, *for information and necessary action.*
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.

(Contd..)

16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court, Guwahati with a scroll in the homepage titled "Notification 34, dated 25.06.2019, regarding deposit of amount for supply hard copy of cause-list for limited period up to 31st December, 2019"*
19. The P.S. to Hon'ble Mr. Justice Arup Kumar Goswami, Chief Justice (Acting) Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
21. The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.
23. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
25. The Admn. Officer (J) _____, Gauhati High Court, Guwahati.
26. The Admn. Officer (J), Accounts Section, Gauhati High Court, Guwahati, *for information and Necessary action*
27. The Admn. Officer (J), Bench Section, Gauhati High Court, Guwahati, *for information and Necessary action.*
28. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
29. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
30. C.A. to the Registrar General, Gauhati High Court, Guwahati.
31. The Chief Security Officer, Gauhati High Court, Guwahati.
32. The Notice Board, Gauhati High Court, Guwahati.

by
21.06.19
REGISTRAR JUDICIAL
25.6.19